

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

Date : 05/01/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. Aviral Shukla,Adv.
 Mr. Nirnimesh Dube,Adv.

For Respondent(s) Mr. Somesh Chandra Jha,Adv.
 Mr. Amit Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the respondent Nos. 2,3,7,9,11,12 and 14.

The learned counsel for the petitioner shall comply with the terms of the office report within a period of three weeks whereafter no further extension shall be given.

List again on 12.3.2015.

(M K HANJURA)
Registrar